

No. 232 /Admin.(Services)/2023 Dated: Allahabad : April 20<sup>th</sup>, 2023

ANNUAL TRANSFER OFFICE MEMORANDUM

The following officers in Civil Judges (Senior Division) cadre have been transferred to the places indicated against their names. They shall keep themselves ready to handover charge at their present place of posting on April 28<sup>th</sup>, 2023 in the afternoon. No representation of any officer in relation to annual transfers and postings would be entertained before her/his joining at the transferred place.

The notification regarding the inter-se posting at the places to which officers have been transferred will follow subsequently.

S.No.	Name	District	Transferred To
1	Ghanshyam Shukla	Ghazipur	Farrukhabad
2	Smt. Apeksha Singh	Hathras	Gonda
3	Sushri Shilpi Chauhan	Shahjahanpur	Jaunpur
4	Smt. Rachna	Sultanpur	Hapur
5	Smt. Jaya Priyadarshini	Allahabad	Auraiya
6	Smt. Kamayani Dubey	Ghazipur	Etah
7	Smt. Niharika Jaiswal	Lucknow	Hamirpur
8	Avadhesh Kumar-III	Gautam Budha N.	Amroha
9	Vijay Kumar Verma-II	Shamli	Kushi Nagar
10	Smt. Shivani Rawat	Jaunpur	Barabanki
11	Gyanendra Kumar-I	Deoria	Farrukhabad
12	Anil Kumar-XI	Saharanpur	Banda
13	Smt. Harkiran Kaur	Barabanki	Bhadohi
14	Smt. Partibha	Azamgarh	Shamli
15	Suresh Kumar Dubey	Allahabad	Auraiya
16	Suraj Mishra	Sonbhadra	Kanpur Nagar
17	Smt. Saloni Rastogi	Muzaffar Nagar	Kannauj
18	Smt. Jyotsna Yadav	Mahoba	Kannauj
19	Satyendra Singh verma	Hardoi	Hapur
20	Smt. Sumita	Saharanpur	Rampur
21	Deependra Kumar Gupta	Kannauj	Ghazipur
22	Dr. Devendra Singh Fauzdar	Budaun	Kannauj
23	Sunil Kumar Tripathi	Kushi Nagar	Bulandshahar
24	Deepak Kumar Jaiswal	Sitapur	Kaushambi
25	Arpit Singh	Agra	Jalaun at Orai
26	Shailesh Kumar Maurya	Allahabad	Ambedkar Nagar
27	Rajendra Kumar Singh	Farrukhabad	Ghazipur
28	Smt. Purnima Pranjali	Lucknow	Kaushambi
29	Rajan Kumar Gond	Saharanpur	Etawah
30	Pawan Kumar Singh-I	Varanasi	Rai bareli
31	Smt. Sudha	Bulandshahar	Etah
32	Smt. Deepti Yadav	Mirzapur	Meerut
33	Sanjay Kumar Gond	Hardoi	Ballia
34	Sushri Nidhi Yadav-I	Pratapgarh	Firozabad
35	Swatantra Prakash	Lucknow	Unnao
36	Mayank Tripathi-II	Sambhal	Sambhal
37	Saurav Singh	Lalitpur	Gorakhpur
38	Nadeem Anwar	Banda	Meerut

Officer at Serial nos. 35 in the table above, is being reverted to the regular line.

Dated: 20.04.2023

Sd/-

(RAJEEV BHARTI, H.J.S.)

REGISTRAR GENERAL

No. 232 (i)/Admin (Services)/2023 Dated: Allahabad : April 20<sup>th</sup>, 2023

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
7. The Registrar (Judicial) (Confidential), High Court, Allahabad
8. The Registrar (Judicial) (Computer), High Court, Allahabad
9. The Joint Registrar (Judicial) (Budget), High Court, Allahabad
10. The Assistant Registrar (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**Arun Kumar Tiwari**  
**A.R. (SERVICES)**